NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

(17) C.P.(IB)- 166(MB)/2018

Present :SHRI M. K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.05.2018

NAME OF THE PARTIES:

Sikim Ferro Alloys Ltd.

V/s.

Akshata Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code 2016.

ORDER

- 1. The Learned Representatives of the both sides are present.
- 2. To peruse the Petition and for further discussion matter is adjourned to 17.05.2018 at 02:30 PM.

M. K. SHRAWAT Member (Judicial)

08.05.2018. Gajanan